

|WP(C) NO. 512 of 2002

ITEM NO.50

COURT NO.6

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 4/2016 in Writ Petition(s)(Civil) No(s). 512/2002

&#34;IN RE : NETWORKING OF RIVERS&#34;

(For modification of court&#39;s order dated 27.02.2012 and office report)

Date : 13/04/2016 This application was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

HON&#39;BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

By Post

Mr. Nikhil Nayyar, Adv. [A.C.]

Mr. Prashant Bhushan, A.O.R.

Mr. Govindjee, Adv.

Mr. O. Kutton, Adv.

For Respondent(s) Ms. Indu Malhotra, Sr. Adv.

U.O.I. Mr. Ajit Kumar Sinha, Sr. Adv.

Ms. Rekha Pandey, Adv.

Mr. S. Wasim A. Qadri, Adv.

Mr. R.S. Nagar, Adv.

Mr. D.S. Mahra, A.O.R.

Mr. Shreekant N. Terdal, A.O.R.

WEST BENGAL Mr. Abhijit Sengupta, A.O.R.[NP]

Mr. Alok Gupta, A.O.R.

Mr. Ashok K. Mahajan, A.O.R.

MADHYA PRADESH Mr. Naveen Sharma, Adv.

Mr. Mishra Saurabh, A.O.R..

For Mr. B. S. Banthia, A.O.R.

BIHAR Mr. Gopal Singh, A.O.R.

Mr. Shivam Singh, Adv.

Mr. Advitiya Awasthi, Adv.

TRIPURA Mr. Gopal Singh, A.O.R.

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Mr. Rituraj Biswas, Adv.

Mr. Aditya Raina, Adv.

KERALA Mr. G. Prakash, A.O.R.

ANDHRA PRADESH Mr. Guntur Prabhakar, A.O.R.

UTTAR PRADESH Mr. Kamendra Mishra, A.O.R.

MANIPUR Mr. Sapam Biswajit Meitei, Adv.

Mr. S. Vijayanand Sharma, Adv.

Mr. Z.H. Isaac Haiding, Adv.

Mr. Ashok Kumar Singh, Adv.

Mr. B. Khusbansi, Adv.

Mr. Khwairakpam Nobin Singh, A.O.R.

RAJASTHAN Mr. S.S. Shamsheery, A.A.G.

Mr. Amit Sharma, Adv.

Mr. Prateek Yadav, Adv.

Mr. Ishu Prayas, Adv.

Mr. Milind Kumar, A.O.R.

HIMACHAL PRADESH Mr. Surya Narayana Singh, Sr. Addl. A.G.

Ms. Pragati Neekhara, A.O.R.

Mr. Naresh K. Sharma, Adv.[NP]

NAGALAND Ms. K. Enatoli Sema, Adv.

Mr. Edward Belho, Adv.

Mr. Amit Kumar Singh, Adv.

Mr. Rajesh Srivastava, A.O.R.

Mr. Ranjan Mukherjee, A.O.R.

Mr. R. Ayyam Perumal, A.O.R.

Ms. D. Bharathi Reddy, A.O.R.

SIKKIM Ms. Aruna Mathur, Adv.

Mr. Avneesh Arputham, Adv.

Ms. Anuradha Arputham, Adv.

Mr. Yusuf Khan, Adv.

Ms. Manik Karanjawala, A.O.R.

Mr. Tara Chandra Sharma, A.O.R.

MAHARASHTRA Mr. Seshatalpa Sai Bandaru, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, A.O.R.

For Ms. Asha Gopalan Nair, A.O.R.

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Ms. A. Subhashini, A.O.R.

ASSAM Mr. Navnit Kumar, Adv.

For M/s Corporate Law Group, Adv.

GUJARAT Ms. Hemantika Wahi, A.O.R.

Ms. Vinakshi Kadan, Adv.

UTTARAKHAND Ms. Rachana Srivastava, A.O.R.

Ms. Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 18 th

April, 2016.

[KALYANI GUPTA]

COURT MASTER [SHARDA KAPOOR]

COURT MASTER

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